

(12)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

OA No.854/88

New Delhi this the 9th Day of November, 1993.

The Hon'ble Mr. C.J. Roy, Member (J)  
The Hon'ble Mr. P.T. Thiruvengadam, Member (A)

Dr. Yadu Lal S/o Shri Mohar Singh,  
R/o House No.1936, Gali No.43,  
Naiwalan Karol Bagh,  
New Delhi.

...Applicant

(By Advocate Shri J.P. Verghese)

Versus

1. Union of India through Secretary,  
Ministry of Health and Family  
Welfare, Nirman Bhavan, New Delhi.

2. Dr. J.P. Singh, Medical Supdt.,  
Dr. Ram Manohar Lohia Hospital,  
New Delhi.

3. Dr. V.L. Kochhar, Sr. Orthopaedics  
Surgeon & Head of Deptt. of  
Orthopaedics, Dr. Ram Manohar  
Lohia Hospital, New Delhi

...Respondents

(By Advocate Shri P.P. Khurana)

O R D E R (ORAL)

(Hon'ble Mr. C.J. Roy)

The learned counsel for the applicant wishes  
to withdraw the case. Accordingly, the O.A. is dismissed,  
as withdrawn. No costs.

*P.T. Thiruvengadam*  
(P.T. THIRUVENGADAM)  
MEMBER (A)

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(C.J. ROY)  
MEMBER (J)

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